

to lay on the Table a copy of the Thirteenth Annual Report of the All India Institute of Medical Sciences, New Delhi, for the year 1968-69, under section 19 of the All India Institute of Medical Sciences Act, 1956 [Placed in Library. See No. LT-1939/69.]

AUDIT REPORT (1967-68) ON THE ACCOUNTS OF THE DELHI DEVELOPMENT AUTHORITY

SHRI K. K. SHAH : Sir, I also beg to lay on the Table a copy of the Audit Report on the Accounts of the Delhi Development Authority for the year 1967-68, under sub-section (4) of Section 25 of the Delhi Development Act, 1957. [Placed in Library. See No. LT-1938/69.]

NOTIFICATIONS UNDER THE PREVENTION OF FOOD ADULTERATION ACT, 1954

SHRI K. K. SHAH : Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Health and Family Planning and Works, Housing and Urban Development (Department of Health), under sub-section (2) of 23 of the Prevention of Food Adulteration Act, 1954 :—

(i) Notification G. S. R. No. 2068, dated the 19th August, 1969 (in English), publishing the Prevention of Food Adulteration (Second Amendment) Rules, 1969.

(ii) Notification G. S. R. No. 2069, dated the 19th August, 1969 (in Hindi), publishing the Prevention of Food Adulteration (Second Amendment) Rules, 1969.

[Placed in Library. See No. LT-2085/69 for (i) and (ii).]

NOTIFICATIONS UNDER THE INTER-STATE WATER DISPUTES ACT, 1956

सिचाई तथा विद्युत् मंत्रालय में उप-मंत्री (प्रोफेसर सिद्धेश्वर प्रसाद) : श्रीमन्, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

अन्तर्राज्यीय जल विवाद अधिनियम, 1956 के अधीन जारी की गई, सिचाई तथा विद्युत् मंत्रालय की, निम्नलिखित अधिसूचनाओं की एक एक प्रति :

(i) नर्मदा जल विवाद न्यायाधिकरण का गठन करने वाली अधिसूचना एस० ओ० नं० 4054, दिनांक 6 अक्टूबर, 1969 (अंग्रेजी में) ।

(ii) नर्मदा जल विवाद न्यायाधिकरण का गठन करने वाली अधिसूचना एस० ओ० नं० 4055, दिनांक 6 अक्टूबर, 1969 (हिन्दी में) ।

[Placed in Library. See No. LT-1966/69 for (i) and (ii).]

REFERENCES UNDER THE INTER-STATE WATER DISPUTES ACT, 1956

प्रोफेसर सिद्धेश्वर प्रसाद : श्रीमन्, मैं निम्नलिखित पत्रों की भी एक एक प्रति सभा पटल पर रखता हूँ :

(i) अन्तर्राज्यीय जल विवाद अधिनियम, 1956 की धारा 5 के अधीन किये गये निर्देश संख्या 12-6-69-डब्ल्यू०डी० (अंग्रेजी तथा हिन्दी में) ।

(ii) अन्तर्राज्यीय जल विवाद अधिनियम, 1966 की धारा 5 के अधीन किये गये निर्देश संख्या 10-1-1969-डब्ल्यू०डी०, दिनांक 16 अक्टूबर, 1969 (अंग्रेजी तथा हिन्दी में) ।

[Placed in Library. See No. LT-1967/69 for (i) and (ii).]

I. ANNUAL REPORT AND ACCOUNTS (FOR THE YEAR ENDED THE 31ST MARCH, 1969) OF THE LIFE INSURANCE CORPORATION OF INDIA AND RELATED PAPER

II. ANNUAL REPORT AND ACCOUNTS (FOR THE YEAR ENDED THE 30TH JUNE, 1969) OF THE AGRICULTURAL REFINANCE CORPORATION AND RELATED PAPER

III. ANNUAL REPORT AND ACCOUNTS (FOR THE YEAR ENDED THE 31ST DECEMBER, 1968) OF THE DEPOSIT INSURANCE CORPORATION AND RELATED PAPER

THE MINISTER OF SUPPLY AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (R. K. KHADILKAR) : Sir, I beg to lay on the Table—

(i) A copy of the Twelfth Annual Report and Accounts of the Life Insurance

Corporation of India for the year ended the 31st March, 1969, together with the Auditors' Report on the Accounts, under section 29 of the Life Insurance Corporation Act, 1956. [Placed in Library. See No. LT-1942/69.]

(ii) A copy of the Sixth Annual Report and Accounts of the Agricultural Refinance Corporation for the year ended the 30th June, 1969, together with the Auditors' Report on the Accounts, under sub-section (2) of section 32 of Agricultural Refinance Corporation Act, 1963. [Placed in Library. See No. LT-1943/69.]

(iii) A copy of the Seventh Annual Report and Accounts of the Deposit Insurance Corporation for the year ended the 31st December, 1968, together with the Auditors' Report on the Accounts, under sub-section (2) of section 32 of the Deposit Insurance Corporation Act, 1961. [Placed in Library. See No. LT-2085/69.]

NOTIFICATIONS UNDER THE CENTRAL EXCISES AND SALT ACT, 1944

SHRI R. K. KHADILKAR : Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Finance (Department of Revenue and Insurance), under sub-section 38 of the Central Excises and Salt Act, 1944:—

(i) Notification G. S. R. No. 1960, dated the 25th January, 1969 (in Hindi).

(ii) Notification G. S. R. No. 2138, dated the 6th September, 1969 (in English).

(iii) Notification G. S. R. No. 2382, dated the 11th October, 1969 (in English), publishing the Central Excise (Twelfth Amendment) Rules, 1969.

[Placed in Library. See No. LT-1949/69 for (i) to (iii).]

NOTIFICATIONS UNDER THE CUSTOMS ACT, 1962

SHRI R. K. KHADILKAR : Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Finance (Department of Revenue and Insurance), under section 159 of the Customs Act, 1962 :—

(i) Notification G. S. R. No. 2132, dated 9th June, 1969 (in English), together with an Explanatory Memorandum thereon.

(ii) Notification G. S. R. No. 2135, dated the 8th July, 1969 (in Hindi), together with an Explanatory Memorandum thereon.

(iii) Notification G. S. R. No. 2271, dated the 26th July, 1969 (in Hindi), together with an Explanatory Memorandum thereon.

(iv) Notification G. S. R. No. 2289, dated the 29th July, 1969 (in Hindi).

(v) Notification G. S. R. No. 1964, dated the 9th August, 1969 (in Hindi), together with an Explanatory Memorandum thereon.

(vi) Notification G. S. R. No. 1965, dated the 9th August, 1969 (in Hindi).

[Placed in Library. See No. LT-1950/69 for (i) to (vi).]

(vii) Notification G. S. R. No. 2026, dated 23rd August, 1969 (in English).

(viii) Notification G. S. R. No. 2027, dated the 23rd August, 1969 (in Hindi).

(ix) Notification G. S. R. No. 2028, dated the 23rd August, 1969 (in English).

(x) Notification G. S. R. No. 2029, dated the 23rd August, 1969 (in Hindi).

(xi) Notification G. S. R. No. 2030, dated the 23rd August, 1969 (in English).

(xii) Notification G. S. R. No. 2031, dated the 23rd August, 1969 (in Hindi).

[Placed in Library. See No. LT-2085/69 for (vii) to (xii).]

(xiii) Notification G. S. R. No. 2086, dated the 30th August, 1969 (in English), together with an Explanatory Memorandum thereon.

(xiv) Notification G. S. R. No. 2088, dated the 30th August, 1969 (in English), together with an Explanatory Memorandum thereon.

(xv) Notification G. S. R. No. 2142, dated the 30th August, 1969 (in English), together with an Explanatory Memorandum thereon.

(xvi) Notification G. S. R. No. 2143, dated the 30th August, 1969 (in Hindi), together with an Explanatory Memorandum thereon.